

ITEM NO.8

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 8985/2013
(Arising out of impugned final judgment and order dated 17-08-2011
in WB No. 32456/1994 passed by the High Court of Judicature at
Allahabad)

ALIGARH MUSLIM UNIV.

Petitioner(s)

VERSUS

HAR PRASAD (DEAD) THR LRS & ORS.

Respondent(s)

WITH

S.L.P. (C) No.8986/2013 (XI)

S.L.P. (C) No.8937/2013 (XI)

(IA NO.1/2013-CONDONATION OF DELAY IN FILING)

Date : 29-08-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s)

Mr.Imtiaz Ahmed, Adv.
Mrs.Naghma Imtiaz, Adv.
Mr.Ahmed Zargham, Adv.
M/s.Equity Lex Associates

For Respondent(s)

Mr.Rajinder Mathur, AOR
Dr.M.K.Ravi, Dav.

Mr.Raghuvendra Singh, AG
Ms.Aishwarya Bhati, AAG
Ms.Swarupama Chaturvedi, Adv.

Mr.Akshat Kumar, AOR

Mr.Praveen Jain, AOR
Mr.S.K.Tyagi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Perused letter dated 28.08.2018.

As prayed, list the matters on 13th September, 2018

(Ashok Raj Singh)
Court Master

(Chander Bala)
Court Master